

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

107. C.P.(IB)-97(MB)/2024

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.04.2024**

NAME OF THE PARTIES: JB Polypack Private Limited  
VS  
Santosh Packaging Private Limited

**Appearance:**

For the Petitioner: Adv. Ganesh Remani

For the Respondent: Adv. Shawn Fernandes i/b Adv. Prachi Wazalwar

SECTION 9 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

It is noted that the notice was delivered to the Corporate Debtor on 26.03.2024. Corporate Debtor is directed to file reply within two weeks after serving a copy on other side. List on **20.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)